GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 2607 TO BE ANSWERED ON 23.03.2023

Utilisation of CAMPA fund

2607. SHRI SHAKTISINH GOHIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the Net Present Value of land which has been deposited in CAMPA fund by the Stateson account of forest land being used for other purposes during the last five years;
- (b) the details of the States which have utilised the CAMPA fund; and
- (c) the details of the unutilised funds, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) The compensatory levies including the Net Present Value (NPV) received from user agencies in lieu of diversion of forest land for non-forestry purposes as per the provisions of the Forest (Conservation) Act, 1980 are deposited in the Public Accounts of India and the Public Accounts of respective State/Union Territories.After the Compensatory Afforestation Act, 2016 has come into force, the share of compensatory levies received in Ad-hoc CAMPA, now National Compensatory Afforestation Management and Planning Authority (National Authority) were transferred to the concerned State Government for maintaining the same into the respective Public Accounts. The CAMPA funds including NPV are non-lapsable and interest bearing.The compensatory afforestation fund are utilized for site specific mandatory activities such as raising of compensatory afforestation, catchment area treatment plan and integrated wildlife management plan, whereas NPV funds are utilized for improvement of quality of forest through assisted natural regeneration, improvement of wildlife habitat, forest protection, fire control and prevention etc.

The compensatory levies deposited in CAMPA fund including NPV of land on account of forest land being used for other purposes received in the National Authority during the last five years i.e. 2017-18 to 2021-22 is Rs. 75,973.48 crore, inclusive of NPV of Rs. 32,900.98 crore. The National Authority has transferred the share of CAMPA funds of Rs. 57325.67 crore to the concerned States/UTs during the last 5 years including Rs. 29610.88 crores of NPV.

(b)&(c)The details of Compensatory Afforestation Fund (CAMPA Fund) including NPV transferred to and being utilized and unutilized by States/UTsare attached at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) and (c) OF RAJYA SABHA UNSTARREDQUESTION NO. 2607 DUE FOR REPLY ON 23.03.2023 BY SHRI SHAKTISINH GOHIL: 'UTILSATION OF CAMPA FUND'

Total release of Compensatory Afforestation Fund(CAMPA Fund) to States/Union Territories & expenditure thereof during last 5 years (2017-18 to 2021-22)				
Sr.	State/UTs			Rs. in crores
No.		Fundstransferred	Funds utilized	Fundsunutilized
1	Andaman & Nicobar(UT)	19.3	0.12	19.18
2	Andhra Pradesh	2050.33	461.12	1589.21
3	Arunachal Pradesh	2555.82	13.6	2542.22
4	Assam	676.65	146.65	530
5	Bihar	643.52	378.39	265.13
6	Chandigarh(UT)	13.78	7.54	6.24
7	Chhattisgarh	5999.2	2419.88	3579.32
8	Dadara& Nagar Haveli and Daman and Diu (UT)	22.87	0	22.87
10	Delhi(UT)	138.17	7.09	131.08
11	Goa	242.86	51.63	191.23
12	Gujarat	1724.26	668.6	1055.66
13	Haryana	1506.85	585.39	921.46
14	Himachal Pradesh	1887.24	536.03	1351.21
15	Jammu & Kashmir (UT)	935.31	549.65	385.66
16	Jharkhand	4678.27	1056.46	3621.81
17	Karnataka	1537.77	672.72	865.05
18	Kerala	96.2	40.77	55.43
19	Ladakh(UT)	249.27	0	249.27
21	Madhya Pradesh	6656.28	1813.08	4843.2
22	Maharashtra	4553.46	1221.92	3331.54
23	Manipur	400.55	128.2	272.35
24	Meghalaya	170.31	58.41	111.9
25	Mizoram	228.13	58.04	170.09
26	Nagaland	0	0	0
27	Odisha	7344.25	2586.28	4757.97
29	Punjab	1184.04	501.6	682.44
30	Rajasthan	2109.29	799.35	1309.94
31	Sikkim	392.36	178.91	213.45
32	Tamil Nadu	133.1	12.04	121.06
33	Telangana	3474.76	1478.72	1996.04
34	Tripura	255.45	79.23	176.22
35	Uttar Pradesh	2114.23	1087.52	1026.71
36	Uttarakhand	3074.09	958.68	2115.41
37	West Bengal	257.7	69.2	188.5
	TOTAL	57325.67	18,626.82	38698.85